

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5012/2026 BLAPL/2846/2026	ISHAK KHILLO VS STATE OF ODISHA	TARINI PANIGRAHI VS	SUNABEDA /194 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/000010/2026
2	D-BLAPL/8611/2026 BLAPL/2847/2026	KAJAL @ SUBHAKANTA BEHERA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul) GR/0000544/2025
3	D-BLAPL/8613/2026 BLAPL/2848/2026	PRAYAG SADANGI @ PRAYAGA SADANGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUGUDA /457 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000191/2025
4	D-BLAPL/8618/2026 BLAPL/2849/2026	ROHIT AHIRWAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000005/2026
5	D-BLAPL/5909/2026 BLAPL/2850/2026	ACCUSED VS STATE OF ODISHA	PVS NANAJI ACHARY VS	SUNABEDA /40 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000026/2025
6	D-BLAPL/6111/2026 BLAPL/2851/2026	DEEPAK NAYAK VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	/ / SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000001/2026
7	D-BLAPL/8644/2026 BLAPL/2852/2026	DATYA DEEP VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000045/2025
8	D-BLAPL/8399/2026 BLAPL/2853/2026	SHIBASANKAR ROUT VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	KEONJHAR TOWN /150 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Koraput) GR/0000287/2026
9	D-BLAPL/8572/2026 BLAPL/2854/2026	MANOJ KUMAR SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000462/2025
10	D-BLAPL/8653/2026 BLAPL/2855/2026	RAKESH KUMAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000021/2026
11	D-BLAPL/8638/2026 BLAPL/2856/2026	SISIRA KUMAR MALLICK @ BAINA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	TIRTOL /649 /2025 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghpur) GR/0000783/2025

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12	D-BLAPL/8007/2026 BLAPL/2857/2026	SADA LOHARA VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /195 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000072/2025
13	D-BLAPL/8697/2026 BLAPL/2858/2026	RESANTA GANTA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RAYAGADA TOWN /309 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000072/2025
14	D-BLAPL/8660/2026 BLAPL/2859/2026	SURESH BEHERA @ CHATIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /473 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000126/2025
15	D-BLAPL/8103/2026 BLAPL/2860/2026	RAMAKANTA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DHAMNAGAR /430 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000933/2025
16	D-BLAPL/8703/2026 BLAPL/2861/2026	RABINDRA KUMAR DALAI @ DUBA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	KABISURYANAGAR /17 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000017/2026
17	D-BLAPL/8345/2026 BLAPL/2862/2026	RAJESH MAHAPATRA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	GOPALPUR /116 /2025 SPECIAL JUDGE (POCSO), BALASORE(BALASORE) Spl/0000177/2025
18	D-BLAPL/8491/2026 BLAPL/2863/2026	RAMA PURTI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000002/2026
19	D-BLAPL/8670/2026 BLAPL/2864/2026	SANKAR DAKUA VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /61 /2001 A.D.J.,BHANJANAGAR(Ganjam) ST/0000164/2018
20	D-BLAPL/8531/2026 BLAPL/2865/2026	MADHABA GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KASHIPUR /103 /2023 SPECIAL JUDGE (POCSO), RAYAGADA(RAYAGADA) TR/0000022/2023
21	D-BLAPL/8576/2026 BLAPL/2866/2026	SIBU @ PRASANTA @ PRASHANT NAHAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
22	D-BLAPL/8709/2026 BLAPL/2867/2026	SMRUTI RANJAN MOHARANA @ CHANDAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
23	D-BLAPL/8533/2026	PINTU KUMAR	SMRUTI RANJAN ROUT	SPL.TASK FORCE /27 /2025

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	BLAPL/2868/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0002476/2025
24	D-BLAPL/8710/2026 BLAPL/2869/2026	RANJAN KUMAR MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /379 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000435/2025
25	D-BLAPL/8729/2026 BLAPL/2870/2026	JOGESWAR MEHER @ JAGESWAR MEHER VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	PADAMPUR /53 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000247/2026
26	D-BLAPL/8641/2026 BLAPL/2871/2026	ROHIT KENOJIYA @ KANOJIYA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000030/2025
27	D-BLAPL/8732/2026 BLAPL/2872/2026	SUDAM BALA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /61 /2013 A.D.J.,ATHAGARH(Cuttack) ST/0000033/2020
28	D-BLAPL/8733/2026 BLAPL/2873/2026	DEBA PRASAD @ BABA SAMANTA @ DEBA PRASAD SAMANTARAY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	JENAPUR /400 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002280/2025
29	D-BLAPL/8534/2026 BLAPL/2874/2026	RAKESH KUMAR MANDAL VS STATE OF ODISHA	MANOJ VERMA VS	PADAMPUR /38 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000176/2026
30	D-BLAPL/8580/2026 BLAPL/2875/2026	SEKH ASIF VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHANDIPOSHP PS /17 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000040/2025
31	D-BLAPL/8747/2026 BLAPL/2876/2026	SUSANT KUMAR SETHY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /109 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000128/2026
32	D-BLAPL/8544/2026 BLAPL/2877/2026	PRAHALLAD BEHERA @ PAHALA VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /25 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000152/2026
33	D-BLAPL/8751/2026 BLAPL/2878/2026	NIRANJAN BISWAL @ NIRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /8 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000069/2026
34	D-BLAPL/8591/2026 BLAPL/2879/2026	SRITAM PARIDA VS	BISWAJIT PASAYAT VS	BHADRESWAR /18 /2026 Civil Judge Jr. Division-cum-JMFC Court at

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35	D-BLAPL/8555/2026 BLAPL/2880/2026	STATE OF ODISHA PITAR BHUYAN @ PITORO BHUYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GR/0000061/2026 R.UDAYAGIRI /17 /2026 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000012/2026
36	D-BLAPL/8754/2026 BLAPL/2881/2026	STATE OF ODISHA KEHERI MAJHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	KASHIPUR /53 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000034/2025
37	D-BLAPL/8569/2026 BLAPL/2882/2026	STATE OF ODISHA ANANDA KUMAR NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAYAGADA TOWN /259 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000012/2026
38	D-BLAPL/8759/2026 BLAPL/2883/2026	STATE OF ODISHA HIRAN KUMAR SUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /39 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000183/2026
39	D-BLAPL/8760/2026 BLAPL/2884/2026	STATE OF ODISHA SANTOSH SAHANI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000014/2026
40	D-BLAPL/8596/2026 BLAPL/2885/2026	STATE OF ODISHA ADU MALLICK @ MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000082/2022
41	D-BLAPL/8789/2026 BLAPL/2886/2026	STATE OF ODISHA BISWAJIT KUMBHAR VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /55 /2026 J.M.F.C.,KOMNA(Nuapada) CT/0000055/2026
42	D-BLAPL/8598/2026 BLAPL/2887/2026	STATE OF ODISHA KASTURI SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAPRAKHOL /34 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000204/2026
43	D-BLAPL/8794/2026 BLAPL/2888/2026	STATE OF ODISHA MAHBOOB @ MIRZA MEHBOOB BEG VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /467 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001482/2025
44	D-BLAPL/8795/2026 BLAPL/2889/2026	STATE OF ODISHA PAPU @ NARAYAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /365 /2020 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000091/2023
45	D-BLAPL/8801/2026 BLAPL/2890/2026	STATE OF ODISHA ARYAN KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /35 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000098/2026

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46	D-BLAPL/8757/2026 BLAPL/2891/2026	CHITTARANJAN TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000030/2025
47	D-BLAPL/8803/2026 BLAPL/2892/2026	MINATI BAYEE VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /54 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000013/2026
48	D-BLAPL/8672/2026 BLAPL/2893/2026	RAJA PRADHAN @ KARANDA @ KANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /520 /2025 A.D.J.,KODALA(Ganjam) ST/0000174/2025
49	D-BLAPL/8049/2026 BLAPL/2894/2026	PABAN AGRAWAL @ PAWAN KUMAR AGGRAWAL VS STATE OF ODISHA	SARADA PRASANNA MOHAPATRA VS	KOMNA PS /9 /2019 DIST.& SESSIONS JUDGE,NAWAPARA(1 SA/0000005/2019
50	D-BLAPL/8674/2026 BLAPL/2895/2026	LITU NAHAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000038/2024
51	D-BLAPL/8829/2026 BLAPL/2896/2026	PRASANNA KUMAR SAMANTARAY @ PRASANNA KUMAR SAMANTRAY VS STATE OF ODISHA(VIG.)	BIBHUTI RANJAN MOHANTY VS	CUTTACK VIGILANCE /12 /2026 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000009/2026
52	D-BLAPL/8216/2026 BLAPL/2897/2026	PINTU @ SAROJ KUMAR BEHERA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	BALASORE SADAR /37 /2026 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000055/2026
53	D-BLAPL/8314/2026 BLAPL/2898/2026	ABHIMANYU JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	CHANDANPUR /186 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000103/2025
54	D-BLAPL/8677/2026 BLAPL/2899/2026	JITU @ MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	NAYAGARH /369 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001096/2025
55	D-BLAPL/8498/2026 BLAPL/2900/2026	CHANDRA KISHORE NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	GORUMOHISANI /126 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001487/2025
56	D-BLAPL/8504/2026 BLAPL/2901/2026	MAHAMMAD RIZWAN @ MD RIZWAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /38 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000176/2026
57	D-BLAPL/8316/2026	RUSHI DUNGDUNG	BHAWANI SANKAR PANIGRAHI	SUNDARGARH TOWN /78 /2026

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	BLAPL/2902/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000268/2026
58	D-BLAPL/8601/2026 BLAPL/2903/2026	MITHUNA JENA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /427 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000916/2021
59	D-BLAPL/8602/2026 BLAPL/2904/2026	KAMAL CHARAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /37 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000142/2026
60	D-BLAPL/8109/2026 BLAPL/2905/2026	BABAJI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAPARA /36 /2026 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000034/2026
61	D-BLAPL/8806/2026 BLAPL/2906/2026	GOPAL CHANDRA LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAGHUNATHPALI /118 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0000652/2026
62	D-BLAPL/8535/2026 BLAPL/2907/2026	CHANDINI AGRAWAL @ MITTAL VS STATE OF ODISHA	MANOJ VERMA VS	PADAMPUR /38 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000176/2026
63	D-BLAPL/8828/2026 BLAPL/2908/2026	AMARESH SUBUDHI @ BAPI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000001/2026
64	D-BLAPL/8817/2026 BLAPL/2909/2026	SAMIR @ SAMEER MAHANANDIA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /508 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000149/2024
65	D-BLAPL/8662/2026 BLAPL/2910/2026	DILU MOHARATHA @ DILLIP MOHARATHA VS STATE OF ODISHA	BIJAY JENA VS	RAJNAGAR /395 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000532/2024
66	D-BLAPL/8823/2026 BLAPL/2911/2026	SHWETA YADAV @ SWETA YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000067/2025
67	D-BLAPL/8137/2026 BLAPL/2912/2026	MANU PRADHAN @ MUNA PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /53 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000072/2026
68	D-BLAPL/8824/2026 BLAPL/2913/2026	SHYAMA DALAPATI VS	JUGALA KISHORE PANDA VS	CHITRAKONDA /98 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

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69	D-BLAPL/8825/2026 BLAPL/2914/2026	STATE OF ODISHA RUBINA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000069/2021 JALESWAR /102 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000007/2026
70	D-BLAPL/8770/2026 BLAPL/2915/2026	ISWAR MAHARA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHAULIAGANJA /74 /2024 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000022/2024
71	D-BLAPL/8881/2026 BLAPL/2916/2026	SASHIKANTA @ SASIKANTA BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SORO /225 /2020 A.D.J., SORO(Baleshwar) ST/0000061/2021
72	D-BLAPL/8773/2026 BLAPL/2917/2026	BUDU JHODIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIKIRI /30 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000031/2025
73	D-BLAPL/8486/2026 BLAPL/2918/2026	KAJURU TUTI VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000003/2026
74	D-BLAPL/8780/2026 BLAPL/2919/2026	PINTU KAMAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AIRPORT P.S. /43 /2026 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000010/2026
75	D-BLAPL/8882/2026 BLAPL/2920/2026	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SORO /168 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000269/2026
76	D-BLAPL/8884/2026 BLAPL/2921/2026	SURESWARI SAGARIKA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHANDAGIRI P.S. /465 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001172/2025
77	D-BLAPL/7688/2026 BLAPL/2922/2026	SWADHIN HARIPAL VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	BINIKA /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000067/2025
78	D-BLAPL/8885/2026 BLAPL/2923/2026	HEENA KUNCHVANDIYA @ HEENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ / SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000010/2026
79	D-BLAPL/8887/2026 BLAPL/2924/2026	BANTI NATH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ / SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000011/2026

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80	D-BLAPL/8159/2026 BLAPL/2925/2026	ABHIMANYU SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000021/2025
81	D-CMP/12143/2026 CMP/542/2026	SABITA CHHOTRAY VS HIMANSHU SEKHAR CHHOTARAY	BIPLABA P.B. BAHALI VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001454/2023
82	D-CMP/12216/2026 CMP/543/2026	M/S. KUNALCHIX POULTRY PRODUCTION COMPLEX, SAMBALPUR VS IDBI BANK LTD., BHUBANESWAR	DHANANJAYA MUND VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal) CS/0000080/2024
83	D-CMP/10524/2026 CMP/544/2026	GUMMUDU CHITTI BABU VS GEDELA GOPAL KRISHNA	SOUBHAGYA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,GAJA Fao/0000004/2023
84	D-CMP/11480/2026 CMP/545/2026	BHOBANI SAHOO VS BABUNA @ KUNJABIHARI SAHOO	DOLAGOBINDA MOHAPATRA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR IA/0000012/2025
85	D-CONTC/47213/2025 CONTC/1760/2026	SUDAMA CHINARA @ SUDAM CHINARA VS DIPTIMAYEE SHARMA,OAS,ADDL.TAHASILDAR,BOLAGARH,KHORDHA	BIJAY JENA VS	// () //
86	D-CONTC/7717/2026 CONTC/1761/2026	BILASHI BARIK VS SOBHA SHARMA, I.A.S	SASWATI MOHAPATRA VS	// () //
87	D-CONTC/12101/2026 CONTC/1762/2026	M/S HABIB SULEMAN AND CO., CUTTACK VS SANGITA NAYAK,CHIEF MANAGER,PNB BANK,TELENGAPENTHA,CUTTACK	ADV. VS	// () //
88	D-CONTC/12986/2026 CONTC/1763/2026	JHARANA MOHANTA VS B.PARAMESWARAN, I.A.S	ADV. VS	// () //
89	D-CONTC/12990/2026 CONTC/1764/2026	PRANATI DAS VS B.PARAMESWARAN, I.A.S	ADV. VS	// () //
90	D-CONTC/12295/2026 CONTC/1765/2026	ASHOK KUMAR BEHERA VS DR.JAGABANDHU SAHU, DEO, BHADRAK	ADV. VS	// () //
91	D-CONTC/8891/2026	LIPSA DAS	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1766/2026	VS NAGENDRANATH MAJHI, PROJECT DIRECTOR, KANPUR IRRIGATION PROJECT, KEONJHAR	VS	0 //
92	D-CONTC/10349/2026 CONTC/1767/2026	PRASANTA KUMAR SATAPATHY VS AMBAR KUMAR KAR, COLLECTOR, JAJPUR	ADV. VS	// 0 //
93	D-CONTC/10499/2026 CONTC/1768/2026	ASHOK KUMAR BHOI VS N. THIRUMALLA NAIK, I.A.S	ADV. VS	// 0 //
94	D-CONTC/10520/2026 CONTC/1769/2026	BHARAT CHANDRA GARTIA VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
95	D-CONTC/10575/2026 CONTC/1770/2026	LATA NAIK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
96	D-CONTC/10592/2026 CONTC/1771/2026	PRANATI BHUYAN VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
97	D-CONTC/12563/2026 CONTC/1772/2026	AMULYA GOUDA VS SHRI SRINIVAS, IAS, COLLECTOR CUM EXECUTIVE OFFICER, Z.P. GANJAM	ADV VS	// 0 //
98	D-CONTC/12564/2026 CONTC/1773/2026	BABA SIDHESAR WSHG VS NIRAD RANJAN DAS, CHIEF CIVIL SUPPLIES OFFICER CUM DISTRICT MANAGER OSCSC LTD., SUBRNAPUR	ADV VS	// 0 //
99	D-CONTC/10778/2026 CONTC/1774/2026	CHITTA MOHAN MISHRA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
100	D-CONTC/10782/2026 CONTC/1775/2026	PRANAB KUMAR DAS VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
101	D-CONTC/12104/2026 CONTC/1776/2026	MANJUSHREE TRIPATHY VS DASARATHI SATPATHY, SDO CUM SEC, THE ODISHA LEGISLATIVE ASSEMBLY, KHURDA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
102	D-CONTC/12735/2026 CONTC/1777/2026	RANJIT KUMAR BHATTACHARYA VS	ADV. VS	// 0

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103	D-CONTC/10948/2026 CONTC/1778/2026	N.THIRUMALA NAYAK, IAS PRANATI BARIK VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// // ()
104	D-CONTC/11430/2026 CONTC/1779/2026	DHABALESWAR GURU VS SATYABRATA SAHOO, IAS	ADV. VS	// // ()
105	D-CONTC/11438/2026 CONTC/1780/2026	SHISHIR KUMAR KHATOI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
106	D-CONTC/11456/2026 CONTC/1781/2026	BRAJABANDHU PARIDA VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// // ()
107	D-CONTC/11458/2026 CONTC/1782/2026	CHITTARANJAN PARIDA VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// // ()
108	D-CONTC/11459/2026 CONTC/1783/2026	TAPAS KUMAR SHASAMAL VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// // ()
109	D-CONTC/11462/2026 CONTC/1784/2026	SAMIR KUMAR PARIDA VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// // ()
110	D-CONTC/11463/2026 CONTC/1785/2026	HARIHAR BEHERA VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// // ()
111	D-CONTC/11683/2026 CONTC/1786/2026	A.ARUN KUMAR VS USHA PADHEE, I.A.S	ADV. VS	// // ()
112	D-CONTC/7344/2026 CONTC/1787/2026	TRINATH BISWAL VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// // ()
113	D-CONTC/12160/2026 CONTC/1788/2026	GOLAPI BHOI VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// // ()

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114	D-CONTC/12211/2026 CONTC/1789/2026	GOURANGA CHARAN PANDA VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES	ADV. VS	// () //
115	D-CONTC/12244/2026 CONTC/1790/2026	LOPAMUDRA PARIJA VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	SAHASRANSU SOURAV VS	// () //
116	D-CONTC/12260/2026 CONTC/1791/2026	SUMANTA KUMAR APAT VS HRUDANANDA ADHA, BLOCK DEVELOPMENT OFFICER, JHUMPURA	ADV. VS	// () //
117	D-CONTC/12995/2026 CONTC/1792/2026	RABINDRA KUMAR SWAIN VS B.PARAMESWARAN, I.A.S	ADV. VS	// () //
118	D-CONTC/12635/2026 CONTC/1793/2026	URMILA KANDI VS DR.ARABINDA KUMAR PADHEE, IAS	PRAJIT KUMAR PRADHAN VS	// () //
119	D-CONTC/12721/2026 CONTC/1794/2026	TUSAR KANTA MAJHI VS ASHUTOSH KULKARNI, I.A.S	ADV. VS	// () //
120	D-CONTC/47498/2025 CONTC/1795/2026	S.SITARAM MURTY VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// () //
121	D-CONTC/4924/2026 CONTC/1796/2026	FAGU JENA VS USHA PADHEE, IAS	SANDIPAN MISHRA VS	// () //
122	D-CONTR/36623/2025 CONTR/5/2026	SUKANTA KHANDAYATRAY VS SATYABRATA SAHU, IAS	ADV. VS	//0 () //
123	D-CRLA/5773/2026 CRLA/307/2026	INFORMANT VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /121 /2022 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000021/2023
124	D-CRLA/7917/2026 CRLA/308/2026	MOHAN BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /54 /2024 DISTRICT & SESSIONS JUDGE, BERHAM ST/0000234/2024
125	D-CRLA/3137/2026	SANGRAM KESHARI SAHOO	DIPTIREKHA NANDA	BHUBANESWAR VIGILANCE /32 /2006

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	CRLA/309/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000037/2010
126	D-CRLA/3883/2026 CRLA/310/2026	X (INFORMAT/VICTIM) VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	MAHILA P.S. BUXIBAZAR /54 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000068/2018
127	D-CRLMA/8554/2026 CRLMA/42/2026	MANOJ KUMAR PANIGRAHI VS CHHABIRANI PANIGRAHI	DR.SURENDRA KUMAR DAS VS	/ /0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000317/2023
128	D-CRLMC/8232/2026 CRLMC/1005/2026	STATE (NIA), BBSR VS GAMELI CHINNA RAO @ SANTU @ KHILLA @ BANDHU SANTOSH @ KILLO MOHAN RAO @ PULLEYA MELAKA	SANTOSH KUMAR MUND (SPECIAL PUBLIC PROSECUTOR) VS	CUTTACK KONDA /7 /2012 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000024/2012
129	D-CRLMC/8429/2026 CRLMC/1006/2026	SHRINIBAS SAMANTARY@SRINIBAS SAMANTARAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,NAYAGARH(Nayagarh) CRREV/0000001/2025
130	D-CRLMC/7367/2026 CRLMC/1007/2026	BISWANATHA PADHI VS M.SWARNALATA SUBUDHI	LAMBODAR ACHARI VS	/ / J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000341/2018
131	D-CRLMC/8166/2026 CRLMC/1008/2026	TUNA PRADHAN @ PURNA CHANDRA PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /174 /2013 SPECIAL JUDGE,CHATRAPUR(Ganjam) ST/0000180/2015
132	D-CRLMC/8561/2026 CRLMC/1009/2026	BANDITA@BANITA SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	GOCHHAPADA /127 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000067/2022
133	D-CRLMC/8186/2026 CRLMC/1010/2026	SANTI RAULA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOPALPUR /129 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000652/2025
134	D-CRLMC/8597/2026 CRLMC/1011/2026	SAROJ MEHER VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BHEDEN /302 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000092/2025
135	D-CRLMC/8603/2026 CRLMC/1012/2026	JASODA BAG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MAHILA PS,SEC-3,ROURKELA /7 /2013 J.M.F.C.,ROURKELA(Sundargarh) GR/0000294/2013
136	D-CRLMC/8284/2026 CRLMC/1013/2026	KAILASH BEHERA VS	SANTOSH KUMAR MAHANTY VS	KODALA /99 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar

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137	D-CRLMC/8844/2026 CRLMC/1014/2026	STATE OF ODISHA BHANUMATI TUDU VS STATE OF ODISHA(VIG)	P.ANUP DASH VS	GR/0000182/2014 JEYPORE VIGILANCE /19 /2024 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000011/2024
138	D-CRLMC/8740/2026 CRLMC/1015/2026	PRATAP KUMAR SANTI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001670/2022
139	D-CRLMC/8546/2026 CRLMC/1016/2026	BINAPANI MOHANTA VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /54 /2013 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000026/2013
140	D-CRLMC/8715/2026 CRLMC/1017/2026	RITURANI MALLICK VS STATE OF ODISHA	HARAPRASAD PANDA VS	KEONJHAR TOWN /162 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000582/2024
141	D-CRLMC/7853/2026 CRLMC/1018/2026	SANJUA BEHERA @ SANJAYA BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	CHOUWAR /521 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000173/2024
142	D-CRLMC/7106/2026 CRLMC/1019/2026	GHANASHYAM SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA (BERHAMPUR) /14 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000228/2024
143	D-CRLMC/8495/2026 CRLMC/1020/2026	SURYAKANTA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /258 /2018 SPECIAL JUDGE (POCSO), BALASORE(O Spl/0000253/2018
144	D-CRLMC/2419/2026 CRLMC/1021/2026	BISWAJITA DAS VS STATE OF ODISHA	AGASTI KANUNGO VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C ICC/0000047/2025
145	D-CRLMC/7856/2026 CRLMC/1022/2026	UTKAL DEEPIKA ROUT VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	LALBAG /56 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000127/2025
146	D-CRLMC/8508/2026 CRLMC/1023/2026	PRAMILA BEHERA VS STATE OF ODISHA	JYOTI PATNAIK VS	//0 1ST A.D.J., CUTTACK(Cuttack) CRA/0000113/2024
147	D-CRLMC/9185/2026 CRLMC/1024/2026	AMITA NANDA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000089/2017

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148	D-CRLMC/7934/2026 CRLMC/1025/2026	HARI SHANKAR DAS@HARI SANKAR DAS VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BASTA /290 /2021 PRESIDING OFFICER, O.P.I.D. COURT,B Spl/0000270/2021
149	D-CRLMC/8029/2026 CRLMC/1026/2026	PRAMILA SAHU@SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	PHULBANI TOWN /64 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000072/2026
150	D-CRLMC/8781/2026 CRLMC/1027/2026	SALINI SATPATHY VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANGIR TOWN /46 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000417/2025
151	D-CRLMP/8196/2026 CRLMP/401/2026	SOUDA SWAIN VS STATE OF ODISHA	DAITARI PRADHAN VS	/ /0 (//
152	D-CRLMP/7548/2026 CRLMP/402/2026	HRUSHIKESH NAYAK VS PUSPALATA PARIDA@NAYAK	BIJAYA KUMAR MISHRA VS	/ /0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000149/2024
153	D-CRLMP/7650/2026 CRLMP/403/2026	MAMATA BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CYBER CRIME AND ECO. OFFENCE, CU (//
154	D-CRLMP/7656/2026 CRLMP/404/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 (//
155	D-CRLMP/7938/2026 CRLMP/405/2026	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	AMRITA MOHANTY VS	/ /0 (//
156	D-CRLMP/8496/2026 CRLMP/406/2026	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHATRAPUR /584 /2022 (//
157	D-CRLMP/7712/2026 CRLMP/407/2026	RANJAN KUMAR MAHAKUD VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 (//
158	D-CRLREV/8391/2026 CRLREV/233/2026	BIJU@BIJAYA BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /77 /2011 A.D.J.,ANGUL(Anugul) CRA/0000005/2019
159	D-CRLREV/8419/2026	RASA BIHARI NAYAK	ASHOK KUMAR ROUT	/ /0

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	CRLREV/234/2026	VS KANAKALATA BISWAL	VS	A.D.J.,SALIPUR(Cuttack) CRA/0000018/2025
160	D-CRLREV/7291/2026 CRLREV/235/2026	PRASHANTA KANHAR @ PRASANTA KANHAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	HARABHANGA /19 /2017 A.D.J.,BOUDH(Baudh) CRA/0000008/2022
161	D-CRLREV/8142/2026 CRLREV/236/2026	MOHAMED IMRAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA MODEL /122 /2026 S.D.J.M.,KHURDA(Khordha) MIS.CASE/0000060/2026
162	D-CRLREV/4133/2026 CRLREV/237/2026	SUKANTA NAYAK@KALU VS STATE OF ODISHA	AMIT BISWAL VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000471/2024
163	D-FAO/12599/2026 FAO/137/2026	ANKITA KUMARI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000200/2024
164	D-FAO/12839/2026 FAO/138/2026	SURYAMANI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000181/2016
165	D-FAO/8551/2026 FAO/139/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, KAPASIRA, BARGUDA VS STATE OF ODISHA	SUBBHAGYA CHANDRA DEV DASH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000387/2011
166	D-FAO/12846/2026 FAO/140/2026	NARAYAN SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000350/2014
167	D-FAO/12851/2026 FAO/141/2026	PANCHAYAT U.P (ME) SCHOOL, JAIPUR VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000760/2013
168	D-FAO/12802/2026 FAO/142/2026	ARTIA KUSUNPUR U.P. ME SCHOOL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000759/2013
169	D-FAO/12811/2026 FAO/143/2026	NATHUBAR U.P SCHOOL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000761/2013
170	D-FAO/12573/2026 FAO/144/2026	BRUNDABAN SAHU VS	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA

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171	D-GCRLA/5686/2026 GCRLA/4/2026	STATE OF ODISHA STATE OF ODISHA VS SURYAKANTA DAS	MR. U.R.JENA, A.G.A. VS	Gia/0001054/2016 MANGALA BAG /146 /2001 1ST A.D.J., CUTTACK(Cuttack) Spl/0001024/2001
172	D-LAA/8614/2026 LAA/34/2026	STATE OF ODISHA VS DILLIP KUMAR SAHU	AJODHYA RANJAN DASH,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LA/0000054/2020
173	D-RPFAM/12489/2026 RPFAM/87/2026	ANJANMALI NAIK VS SABITRI NAIK	SAMIR KUMAR MISHRA (SR.ADV.) VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000018/2024
174	D-RPFAM/12445/2026 RPFAM/88/2026	PRAVAJAN BEURA VS SHRABANI PRIYADARSHINI MALLA @ BEURA	SUJATA JENA (SR. ADV.) VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000050/2019
175	D-RSA/13106/2026 RSA/163/2026	RANJULATA ROUT VS PHULA BEWA	SWARUP KUMAR PATNAIK VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000013/2020
176	D-WA/12665/2026 WA/492/2026	HIMANSU SEKHAR SAHOO @ SUDHANSU SEKHAR SAHOO VS SUB COLLECTOR CUM PRESIDING OFFICER, SUB DIVISIONAL TRIBUNAL,BHUBANESWAR	BANSHIDHAR BAUG VS	// ()
177	D-WA/9372/2026 WA/493/2026	ASHOK KUMAR BALABANTARAY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// () //
178	D-WA/11247/2026 WA/494/2026	STATE OF ODISHA STATE OF ODISHA VS GIRIDHARI PATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
179	D-WA/10151/2026 WA/495/2026	CHANDRADHWAJA MAJHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
180	D-WA/11118/2026 WA/496/2026	STATE OF ODISHA STATE OF ODISHA VS RABINARAYAN PATRA	PRABIR KUMAR RAY,A.G.A VS	// () //
181	D-WA/11212/2026 WA/497/2026	STATE OF ODISHA VS CHANDRAKANTI PATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //

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182	D-WA/11119/2026 WA/498/2026	STATE OF ODISHA VS ASHOK KUMAR DAS	PRABIR KUMAR RAY,A.G.A VS	// 0 //
183	D-WP(C)/11322/2026 WP(C)/9324/2026	KADAMBINI PARIJA VS EXECUTIVE ENGINEER (ELECTRICAL), TPCODL, KENDRAPARA ELECTRICAL DIVISION-II, MARSHAGHAI	SUDARSAN BEHERA VS	// 0 //
184	D-WP(C)/12902/2026 WP(C)/9325/2026	M/S PRUTHWIRAJ MISHRA, DHENKANAL VS STATE TAX OFFICER, CT AND GST CIRCLE, DHENKANAL CIRCLE, ANGUL	KAJAL SAHOO VS	// 0 //
185	D-WP(C)/12656/2026 WP(C)/9326/2026	MAMITA MALIK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
186	D-WP(C)/12903/2026 WP(C)/9327/2026	M/S SAVITRI ENTERPRISES, CUTTACK VS CT AND GST OFFICER, CT AND GST CIRCLE, CUTTACK-1 CITY, CUTTACK	KAJAL SAHOO VS	// 0 //
187	D-WP(C)/11055/2026 WP(C)/9328/2026	HRUSHIKESH MAHANANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
188	D-WP(C)/11401/2026 WP(C)/9329/2026	GULAPI SUNANI VS STATE OF ODISHA	DEBI PRASAD DAS VS	// 0 //
189	D-WP(C)/12657/2026 WP(C)/9330/2026	PRADIP KUMAR SAMANTARY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
190	D-WP(C)/11064/2026 WP(C)/9331/2026	SANTOSH KUMAR MAHANAND VS THE STATE OF ODISHA	DR. JANMEJAYA RAY VS	// 0 //
191	D-WP(C)/11406/2026 WP(C)/9332/2026	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
192	D-WP(C)/12685/2026 WP(C)/9333/2026	MAHULIA GRAM PANCHAYAT STARIYA SANGHA, SHYAMAKHUNTA BLOCK, MAYURBHANJAN VS STATE OF ODISHA	PRBHANU KUMAR MAHANTA VS	// 0 //
193	D-WP(C)/12467/2026	KRUPASINDHU OJHA	SWAPNIL ROY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9334/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11623/2026 WP(C)/9335/2026	SHANTILATA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
195	D-WP(C)/12686/2026 WP(C)/9336/2026	DR. HEMANT KUMAR RATH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
196	D-WP(C)/11408/2026 WP(C)/9337/2026	SURESH KUMAR MAHAPATRO VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
197	D-WP(C)/12431/2026 WP(C)/9338/2026	RAJENDRA KUMAR RAUTO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
198	D-WP(C)/11486/2026 WP(C)/9339/2026	ARUN PRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
199	D-WP(C)/12844/2026 WP(C)/9340/2026	SUBHASHREE BEHERA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
200	D-WP(C)/12461/2026 WP(C)/9341/2026	BIRANCHI SETHI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
201	D-WP(C)/11488/2026 WP(C)/9342/2026	ARUN PRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
202	D-WP(C)/12384/2026 WP(C)/9343/2026	MRUTYUNJAY SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
203	D-WP(C)/12849/2026 WP(C)/9344/2026	RASMITA MISHRA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
204	D-WP(C)/53615/2025 WP(C)/9345/2026	KRUPASINDHU PALLAU VS	DURGESH NARAYAN RATH VS	// 0

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205	D-WP(C)/11530/2026 WP(C)/9346/2026	STATE OF ODISHA MADHUSUDHAN JENA VS	ANJAN PATNAIK VS	// // ()
206	D-WP(C)/12537/2026 WP(C)/9347/2026	STATE OF ODISHA DWITI KRISHNA PANDA VS	SUKANTA KUMAR DALAI VS	// // ()
207	D-WP(C)/12853/2026 WP(C)/9348/2026	STATE OF ODISHA INDU MADHAB SARKAR VS	SONALI PRUSTY VS	// // ()
208	D-WP(C)/54389/2025 WP(C)/9349/2026	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// // ()
209	D-WP(C)/11537/2026 WP(C)/9350/2026	STATE OF ODISHA KALYAN MEHER VS	MANAS KUMAR CHAND VS	// // ()
210	D-WP(C)/11861/2026 WP(C)/9351/2026	STATE OF ORISSA SANJAY @ SANJAY KUMAR ROUT VS	JAYADEBA BEHERA VS	// // ()
211	D-WP(C)/12387/2026 WP(C)/9352/2026	STATE OF ODISHA MANJU PATNAIK VS	SAMEER KUMAR DAS VS	// // ()
212	D-WP(C)/12105/2026 WP(C)/9353/2026	STATE OF ODISHA SAMBIT NAYAK VS	PRADIPTA VARMA VS	// // ()
213	D-WP(C)/10620/2026 WP(C)/9354/2026	PARIMITA MOHANTY PRANGYA PARAMITA TRIPATHY @ PRAGYAN PARAMITA TRIPATHY VS	JAJATI KESHARI KHUNTIA VS	// // ()
214	D-WP(C)/12961/2026 WP(C)/9355/2026	STATE OF ODISHA DR. SIDHESWAR MAJHI VS	KRISHNA CHANDRA SAHU VS	// // ()
215	D-WP(C)/12890/2026 WP(C)/9356/2026	STATE OF ODISHA KARUNAKAR ROUT VS	JIBAN RANJAN DASH VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/11053/2026 WP(C)/9357/2026	SRABANA KUMAR SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
217	D-WP(C)/12716/2026 WP(C)/9358/2026	SABITA SABAR VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
218	D-WP(C)/12233/2026 WP(C)/9359/2026	SAIKH RAFIQUEUDDIN VS THE ADDITIONAL STATE TAX OFFICER, PURI CIRCLE,ODISHA	SUBRATA MOHARANA VS	// 0 //
219	D-WP(C)/12344/2026 WP(C)/9360/2026	BASU BAG @ GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	D-WP(C)/12350/2026 WP(C)/9361/2026	INDRA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
221	D-WP(C)/12898/2026 WP(C)/9362/2026	SUBHAM NAYAR VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
222	D-WP(C)/12371/2026 WP(C)/9363/2026	BIBEKANANDA BEHERA VS STATE TRANSPORT AUTHORITY, CUTTACK	ARUNA NAYAK VS	// 0 //
223	D-WP(C)/12899/2026 WP(C)/9364/2026	ABHIMANYU PANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
224	D-WP(C)/12877/2026 WP(C)/9365/2026	JITU KHORA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
225	D-WP(C)/12959/2026 WP(C)/9366/2026	PRADIPTA KUMAR MOHANTY VS R.T.O. ,KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
226	D-WP(C)/12909/2026 WP(C)/9367/2026	M/S BABA TRADERS VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //
227	D-WP(C)/12960/2026	SAROJ KUMAR SWAIN	KHIROD CHANDRA MAJHI	//

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	WP(C)/9368/2026	VS	VS	0
		R.T.O. ,JHARSHUGUDA		//
228	D-WP(C)/12372/2026	M/S.ATUL KUMAR JENA,BHADRAK	SOMANATH MISHRA	//
	WP(C)/9369/2026	VS	VS	0
		DEPUTY DIRECTOR (REVENUE), EMPLOYEE STATE INSURANCE CORPORATION, BHUBANESWAR		//
229	D-WP(C)/12627/2026	SOMONATH BEHERA	RAJIB LOCHAN PATTNAIK	//
	WP(C)/9370/2026	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/12580/2026	HIMANI SAMAL @ HIMANEE SAMAL	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/9371/2026	VS	VS	0
		LAND ACQUISITION OFFICER, KHORDHA		//
231	D-WP(C)/12510/2026	UDHAB CHARAN NAYAK	BANSHIDHAR SATAPATHY	//
	WP(C)/9372/2026	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/12428/2026	CHANDRA SEKHAR PATRO	DILLIP KUMAR MOHAPATRA	//
	WP(C)/9373/2026	VS	VS	0
		STATE OF ORISSA		//
233	D-WP(C)/12592/2026	GOLAK BIHARI PANIGRAHI	RAMAKRISHNA BISOI	//
	WP(C)/9374/2026	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/13090/2026	KESHAB CHANDRA BEHERA	KANANBALA ROY CHOUDHURY	//
	WP(C)/9375/2026	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/12857/2026	SUBASH CHANDRA MISHRA	SONALI PRUSTY	//
	WP(C)/9376/2026	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/13092/2026	JITENDRA KUMAR JENA	DOLAGOBINDA MOHAPATRA	//
	WP(C)/9377/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/12904/2026	SASMITA SETHI	JAGAMOHAN PATTANAIAK	//
	WP(C)/9378/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/12157/2026	PRABODH KUMAR LAKRA	SWETA DASH	//
	WP(C)/9379/2026	VS	VS	0

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239	D-WP(C)/11848/2026 WP(C)/9380/2026	STATE OF ODISHA BINDODA CHANDRA UTTARKABAT VS	RABINDRA NATH BARIK VS	// // 0
240	D-WP(C)/10789/2026 WP(C)/9381/2026	STATE OF ODISHA M.C. OF HANUMANJIEW BIDYANIKETAN (HIGH SCHOOL), CUTTACK VS	MAHENDRA KUMAR SAHOO VS	// // 0
241	D-WP(C)/12440/2026 WP(C)/9382/2026	STATE OF ORISSA CHANAKYA SAHOO VS	NIHAL RATH VS	// // 0
242	D-WP(C)/13211/2026 WP(C)/9383/2026	STATE OF ODISHA BIDYADHAR PATRI VS	AMIT PRASAD BOSE VS	// // 0
243	D-WP(C)/12962/2026 WP(C)/9384/2026	STATE OF ODISHA PRADIPTA RANJAN DAS VS	KHIROD CHANDRA MAJHI VS	// // 0
244	D-WP(C)/12966/2026 WP(C)/9385/2026	R.T.O., CUTTACK PRADIPTA KUMAR MOHANTY VS	KHIROD CHANDRA MAJHI VS	// // 0
245	D-WP(C)/12073/2026 WP(C)/9386/2026	R.T.O., KENDRAPARA SUSHANTA GAJENDRA SINGH VS	SUBHADUTTA ROURAY VS	// // 0
246	D-WP(C)/12858/2026 WP(C)/9387/2026	STATE OF ODISHA MOHAN PUJARI VS	ARIJEET MISHRA VS	// // 0
247	D-WP(C)/11217/2026 WP(C)/9388/2026	COLLECTOR, KORAPUT RAKESH KUMAR NANDA VS	AJAYA KUMAR PRADHAN VS	// // 0
248	D-WP(C)/12087/2026 WP(C)/9389/2026	STATE OF ODISHA JOGESWAR MEHER VS	JYOTIRMAY GUPTA VS	// // 0
249	D-WP(C)/12894/2026 WP(C)/9390/2026	STATE OF ODISHA PRASANT KUMAR SAHU VS	RANJAN KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/11653/2026 WP(C)/9391/2026	PRAMOD KUMAR MOHANTY VS MANAGING DIRECTOR, ODISHA STATE COOPERATIVE MARKETING FEDERATIONLTD, KHURDA	TUSAR KUMAR MISHRA VS	// 0 //
251	D-WP(C)/12126/2026 WP(C)/9392/2026	NIRANJAN SUAR VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
252	D-WP(C)/11234/2026 WP(C)/9393/2026	ALIVA SETHY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
253	D-WP(C)/12905/2026 WP(C)/9394/2026	KANGRESS SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
254	D-WP(C)/10926/2026 WP(C)/9395/2026	BAIRAGI BEHERA VS THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, KHURDA	PRAKASH CHANDRA MISHRA VS	// 0 //
255	D-WP(C)/11682/2026 WP(C)/9396/2026	M.M.INFRASTRUCTURE, BHUBANESWAR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/11957/2026 WP(C)/9397/2026	SABITRI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
257	D-WP(C)/11242/2026 WP(C)/9398/2026	SANTOS KUMAR PARIDA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
258	D-WP(C)/12640/2026 WP(C)/9399/2026	NARAYAN SAMANTARA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
259	D-WP(C)/12974/2026 WP(C)/9400/2026	SARASWATI SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
260	D-WP(C)/11692/2026 WP(C)/9401/2026	BIJAYA KUMAR PUROHIT VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
261	D-WP(C)/12284/2026	PADU KATA	GOKULANANDA SAHU	//

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	WP(C)/9402/2026	VS ODISHA POWER TRANSMISSION CORPORATION LIMITED (OPTCL), BHUBANESWAR	VS	0 //
262	D-WP(C)/11860/2026 WP(C)/9403/2026	PANCHANAN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
263	D-WP(C)/11248/2026 WP(C)/9404/2026	SUBHARANJAN KHATUA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
264	D-WP(C)/12730/2026 WP(C)/9405/2026	VIJYANT PATEL VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
265	D-WP(C)/12631/2026 WP(C)/9406/2026	SUBASH CHANDRA DETHI VS STATE OF ORISSA	SUSANTA KUMAR NAYAK VS	// 0 //
266	D-WP(C)/10387/2026 WP(C)/9407/2026	GLAXO PHARMA SMITHKLINE PRIVATE LIMITED, MUMBAI VS STATE OF ODISHA	ASHUTOSH DAS VS	// 0 //
267	D-WP(C)/12178/2026 WP(C)/9408/2026	SELVEL ADVERTISING PRIVATE LIMITED, KOLKATA, WEST BENGAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
268	D-WP(C)/12354/2026 WP(C)/9409/2026	JAGABANDHU CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
269	D-WP(C)/11564/2026 WP(C)/9410/2026	TRINATH NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
270	D-WP(C)/12358/2026 WP(C)/9411/2026	MAJHIA NAG @ MAJHIA GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
271	D-WP(C)/12854/2026 WP(C)/9412/2026	JAGDEEP PRATAP DEO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
272	D-WP(C)/12731/2026 WP(C)/9413/2026	MANOJ KUMAR KANWAR VS	KSHIROD KUMAR ROUT VS	// 0

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273	D-WP(C)/12637/2026 WP(C)/9414/2026	THE UNION OF INDIA TIKESWARI SINGH VS STATE OF ODISHA	SISIR DAS VS	// // 0 //
274	D-WP(C)/12040/2026 WP(C)/9415/2026	ANANTA CHARAN SUTAR VS PRINCIPAL, SREE KRUSHNA MOHAPATRA PM SHRI SCHOOL, JAGATSINGHPUR	DIPAK RANJAN MISHRA VS	// 0 //
275	D-WP(C)/12368/2026 WP(C)/9416/2026	DURYODHAN NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
276	D-WP(C)/12181/2026 WP(C)/9417/2026	AMIT KIRAN PATEL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
277	D-WP(C)/12896/2026 WP(C)/9418/2026	JYOTIRANJAN PANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
278	D-WP(C)/12784/2026 WP(C)/9419/2026	CHUDAMANI PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
279	D-WP(C)/13138/2026 WP(C)/9420/2026	SMRUTI REKHA KAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
280	D-WP(C)/13145/2026 WP(C)/9421/2026	MANMATH KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
281	D-WP(C)/12732/2026 WP(C)/9422/2026	BISHNU BAKHALA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
282	D-WP(C)/11253/2026 WP(C)/9423/2026	RUDRA NARAYAN SAHOO VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
283	D-WP(C)/12756/2026 WP(C)/9424/2026	N. SURJYA NARAYAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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284	D-WP(C)/8272/2026 WP(C)/9425/2026	AMARENDRA DAS VS RASMITA DAS	HIMANSU BHUSAN SUTAR VS	// 0 //
285	D-WP(C)/13147/2026 WP(C)/9426/2026	SANJAYA KUMAR PALEI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
286	D-WP(C)/12797/2026 WP(C)/9427/2026	PABAN MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/12818/2026 WP(C)/9428/2026	NARSINGH HARIJAN VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
288	D-WP(C)/12758/2026 WP(C)/9429/2026	DAMODAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/13048/2026 WP(C)/9430/2026	JAGANATHA MAHAPATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
290	D-WP(C)/13046/2026 WP(C)/9431/2026	KRUSHNA CHANDRA PANDA VS COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	BANSHIDHAR BAUG VS	// 0 //
291	D-WP(C)/13052/2026 WP(C)/9432/2026	M/S R.B.S. CONSTRUCTIONS, KALAHANDI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
292	D-WP(C)/13102/2026 WP(C)/9433/2026	PURNA CHANDRA RATH VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
293	D-WP(C)/13154/2026 WP(C)/9434/2026	SIPUN KUMAR MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
294	D-WP(C)/12016/2026 WP(C)/9435/2026	UPASANA EDUCATION TRUST, BHUBANESWAR VS UNION OF INDIA	BISWAJIT DAS VS	// 0 //
295	D-WP(C)/13158/2026	SMRUTI SWARUP PUHAN	LAXMIKANTA MOHANTY	//

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	WP(C)/9436/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/9673/2026 WP(C)/9437/2026	SUBASH CHANDRA MISHRA VS GOVT OF INDIA	SANDIPANI NAYAK VS	// 0 //
297	D-WP(C)/13144/2026 WP(C)/9438/2026	TRINATH RANBIDA VS SUB COLLECTOR AND SDM, SADAR, SAMBALPUR CUM GOVERNING BODY, HIRAKUD COLLEGE, SAMBALPUR	SATYA SMRUTI MOHANTY VS	// 0 //
298	D-WP(C)/12841/2026 WP(C)/9439/2026	BISWAMBAR PAIK VS COLLECTOR , KORAPUT	ARIJEET MISHRA VS	// 0 //
299	D-WP(C)/12715/2026 WP(C)/9440/2026	SUJEET KUMAR MAHATO VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
300	D-WP(C)/12848/2026 WP(C)/9441/2026	KANAKA HAJARA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
301	D-WP(C)/11220/2026 WP(C)/9442/2026	MITALAXMI HEMBRAM VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
302	D-WP(C)/13021/2026 WP(C)/9443/2026	RAMESH MALIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
303	D-WP(C)/8584/2026 WP(C)/9444/2026	MADAN MOHAN ROUT VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
304	D-WP(C)/11369/2026 WP(C)/9445/2026	BHARGAB MOHAPATRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
305	D-WP(C)/12754/2026 WP(C)/9446/2026	MD. AHMED SHARIFF VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
306	D-WP(C)/12703/2026 WP(C)/9447/2026	SURAJDEV YADAV VS	KSHIROD KUMAR ROUT VS	// 0

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307	D-WP(C)/13205/2026 WP(C)/9448/2026	UNION OF INDIA JOGENDRA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
308	D-WP(C)/12680/2026 WP(C)/9449/2026	FAZILA BEGUM VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// ()
309	D-WP(C)/13075/2026 WP(C)/9450/2026	BUDDHADEB PRASAD JENA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// ()
310	D-WP(C)/13072/2026 WP(C)/9451/2026	PATITAPABANA PATI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// ()
311	D-WP(C)/12694/2026 WP(C)/9452/2026	VISHAL KUMAR TIWARY VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// ()
312	D-WP(C)/11961/2026 WP(C)/9453/2026	PRAMOD KUMAR BASANTARA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// ()
313	D-WP(C)/13054/2026 WP(C)/9454/2026	SATYANARAYAN TRIPATHY VS STATE BANK OF INIDA, JAGATSINGHPUR ACB BRANCH	BISWAJIT NAYAK VS	// ()
314	D-WP(C)/12705/2026 WP(C)/9455/2026	SATYANARAYAN PATEL VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// ()
315	D-WP(C)/12702/2026 WP(C)/9456/2026	CHHOTU KUMAR VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// ()
316	D-WP(C)/11997/2026 WP(C)/9457/2026	HAREKRUSHNA DAS VS THE COLLECTOR, MAYURBHANJ	ANAM CHARAN PANDA VS	// ()
317	D-WP(C)/11998/2026 WP(C)/9458/2026	HARIHARA KUANR @ NAIK VS THE COLLECTOR, MAYURBHANJ	ANAM CHARAN PANDA VS	// ()

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318	D-WP(C)/12726/2026 WP(C)/9459/2026	RAMU KUMAR MAHTO VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
319	D-WP(C)/12712/2026 WP(C)/9460/2026	NAND KISHOR SAW VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
320	D-WP(C)/12002/2026 WP(C)/9461/2026	GAJENDRA DAS VS THE COLLECTOR, MAYURBHANJ	ANAM CHARAN PANDA VS	// 0 //
321	D-WP(C)/12681/2026 WP(C)/9462/2026	MD IMRAN ANSARI VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
322	D-WP(C)/11967/2026 WP(C)/9463/2026	MUSI PARIDA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
323	D-WP(C)/12006/2026 WP(C)/9464/2026	GEETANJALI SETHY VS THE COLLECTOR, MAYURBHANJ	ANAM CHARAN PANDA VS	// 0 //
324	D-WP(C)/12734/2026 WP(C)/9465/2026	SOURAV BANERJEE VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
325	D-WP(C)/12738/2026 WP(C)/9466/2026	ASHOK RAJAK VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
326	D-WP(C)/12645/2026 WP(C)/9467/2026	TAPASWINI PATEL VS THE STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
327	D-WP(C)/12809/2026 WP(C)/9468/2026	SUKANTA KUMAR NAIK VS THE MANAGER, HR, NTPC, ANGUL	SUNIL KUMAR PANDA VS	// 0 //
328	D-WP(C)/11972/2026 WP(C)/9469/2026	SASMITA SAHOO VS SIDHANTA DAS	MANOJ KUMAR PANDA VS	// 0 //
329	D-WP(C)/11992/2026	ASHRIT KUMAR PRADHAN	HARMOHAN DHAL	//

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	WP(C)/9470/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/12689/2026 WP(C)/9471/2026	BEAUTY SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
331	D-WP(C)/12695/2026 WP(C)/9472/2026	DR. RAGHUNATH RATH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
332	D-WP(C)/12682/2026 WP(C)/9473/2026	SURESH PRASAD SAHU VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
333	D-WP(C)/12733/2026 WP(C)/9474/2026	KRISHNA MAJUMDAR@KRUSHNA MAJUMDAR VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
334	D-WP(C)/12814/2026 WP(C)/9475/2026	KAILASH SINGH VS AUTHORISED OFFICER, AXIS BANK LOAN CENTER, BHUBANESWAR	SANTOSH KUMAR PATTANAYAK VS	// 0 //
335	D-WP(C)/12819/2026 WP(C)/9476/2026	PREETI BALA SINGH VS AUTHORISED OFFICER, AXIS BANK LOAN CENTER, BHUBANESWAR	SANTOSH KUMAR PATTANAYAK VS	// 0 //
336	D-WP(C)/11697/2026 WP(C)/9477/2026	RAJ KUMAR BEHETI VS BRANCH MANAGER, HDB FINANCIAL SERVICE LTD.,BADACHANA, JAJPUR	RAKESH KUMAR MALLICK VS	// 0 //
337	D-WP(C)/12742/2026 WP(C)/9478/2026	KRUSHNA CHANDRA ACHARYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
338	D-WP(C)/12987/2026 WP(C)/9479/2026	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
339	D-WP(C)/12746/2026 WP(C)/9480/2026	MANOJ KUMAR PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
340	D-WP(C)/12175/2026 WP(C)/9481/2026	GAJENDRA KUMAR GOND VS	GANESWAR BEHERA VS	// 0

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341	D-WP(C)/12718/2026 WP(C)/9482/2026	UNION OF INDIA RAJENDRA KUMAR KEWAT VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// // ()
342	D-WP(C)/13004/2026 WP(C)/9483/2026	SAMEER PANIGRAHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //
343	D-WP(C)/10777/2026 WP(C)/9484/2026	ASHISH LUHAR VS GENERAL MANAGER, MCL, BRAJRAJNAGAR, JHARSUGUDA	KIRTAN DANG VS	// () //
344	D-WP(C)/12852/2026 WP(C)/9485/2026	BHAGAT GADABA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// () //
345	D-WP(C)/13148/2026 WP(C)/9486/2026	JITUN KUMAR SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
346	D-WP(C)/12007/2026 WP(C)/9487/2026	GOURAB KUMAR DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //
347	D-WP(C)/13152/2026 WP(C)/9488/2026	PURNA CHANDRA MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
348	D-WP(C)/11274/2026 WP(C)/9489/2026	LIPINA SWAIN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// () //
349	D-WP(C)/13079/2026 WP(C)/9490/2026	SAJAN KUMAR AGRAWAL@SAJAN AGRAWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //
350	D-ABLAPL/7760/2026 ABLAPL/3661/2026	KARTIK SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /195 /2026 () //
351	D-ABLAPL/8412/2026 ABLAPL/3662/2026	KRUSHNA CH. MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /139 /2026 () //

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352	D-ABLAPL/8592/2026 ABLAPL/3663/2026	TAPAS KUMAR MISHRA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /81 /2026 () //
353	D-ABLAPL/8650/2026 ABLAPL/3664/2026	TUNA NAYAK VS STATE OF ODISHA	PRATAP NAIK VS	BIDANASI /71 /2026 () //
354	D-ABLAPL/8651/2026 ABLAPL/3665/2026	MANASAE GOPALA VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /113 /2026 () //
355	D-ABLAPL/8705/2026 ABLAPL/3666/2026	KARTIKA RAM NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	GOLAMUNDA /30 /2026 () //
356	D-ABLAPL/8712/2026 ABLAPL/3667/2026	SAPAN KUMAR MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MURUDA /52 /2023 () //
357	D-ABLAPL/8714/2026 ABLAPL/3668/2026	ASHOK KUMAR SETHI @ ASHOK SETHY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BARI RAMCHANDRAPUR /93 /2026 () //
358	D-ABLAPL/8706/2026 ABLAPL/3669/2026	PRAMILA JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHANDARIPOKHARI /122 /2026 () //
359	D-ABLAPL/8720/2026 ABLAPL/3670/2026	DHRUBANANDA MAHARANA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /67 /2026 () //
360	D-ABLAPL/8721/2026 ABLAPL/3671/2026	JAGANNATH PATTANAİK VS STATE OF ODISHA	CHITTARANJAN KANUNGO VS	BADAGODA P.S. /115 /2026 () //
361	D-ABLAPL/8707/2026 ABLAPL/3672/2026	HARISH KUMAR NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	GOLAMUNDA /30 /2026 () //
362	D-ABLAPL/8723/2026 ABLAPL/3673/2026	SUNIL SAHOO @ SIKUN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /73 /2026 () //
363	D-ABLAPL/8852/2026	SUSHREE SANGITA SENAPTI	BISWAJIT PASAYAT	AIR FIELD P.S. /98 /2026

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	ABLAPL/3674/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8768/2026 ABLAPL/3675/2026	PADMALOCHAN PRATIHARI VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	BARIPADA TOWN /159 /2026 () //
365	D-ABLAPL/8853/2026 ABLAPL/3676/2026	PRADEEP SAHOO @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SAROJA KUMAR PRUSTY VS	LAHUNIPADA /197 /2024 () //
366	D-ABLAPL/8772/2026 ABLAPL/3677/2026	PRASANT BEHERA @ DORA VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	GOPALPUR /29 /2026 () //
367	D-ABLAPL/8875/2026 ABLAPL/3678/2026	MEENA KUMARI NAYAK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	HINDOL /18 /2014 () //
368	D-ABLAPL/8898/2026 ABLAPL/3679/2026	SH. AMAN BADHAN VS UNION OF INDIA(RAILWAY)	SURESH KUMAR JENA VS	/ /0 () //
369	D-ABLAPL/8908/2026 ABLAPL/3680/2026	PRANANATH PRADHAN @ MERUMARDAN PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /51 /2026 () //
370	D-ABLAPL/8728/2026 ABLAPL/3681/2026	DINESH PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN () //
371	D-ABLAPL/8776/2026 ABLAPL/3682/2026	LAKSHMAN PRADHAN @ LAXMAN VS STATE OF ODISHA	RAKESH RANJAN DASH VS	LAXMISAGAR P.S. /758 /2025 () //
372	D-ABLAPL/8790/2026 ABLAPL/3683/2026	SAMARJIT PRADHAN VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	CUTTACK SADAR /147 /2026 () //
373	D-ABLAPL/8777/2026 ABLAPL/3684/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /591 /2025 () //
374	D-ABLAPL/8838/2026 ABLAPL/3685/2026	SURYA NARAYAN SAMAL VS	SUBRAT KUMAR DAS VS	SAMBALPUR TOWN /99 /2025 ()

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375	D-ABLAPL/7997/2026 ABLAPL/3686/2026	STATE OF ODISHA RAMA KANTA PATRA VS	BISWARANJAN DALAI VS	// BALIANTA P.S. /271 /2017 ()
376	D-ABLAPL/8266/2026 ABLAPL/3687/2026	STATE OF ODISHA BADAL @ BARADA PRASAD SWAIN VS	MRUTYUNJAY MOHANTY VS	// JAGATSINGPUR /292 /2019 ()
377	D-ABLAPL/8903/2026 ABLAPL/3688/2026	STATE OF ODISHA RAJIBA KANHAR VS	SURESH KUMAR JENA VS	// RAIRAKHOL /340 /2025 ()
378	D-ABLAPL/8904/2026 ABLAPL/3689/2026	STATE OF ODISHA NIHAR RANJAN JAYASINGH VS	SURYA NARAYAN MISHRA VS	// KANAS /35 /2026 ()
379	D-ABLAPL/8454/2026 ABLAPL/3690/2026	STATE OF ODISHA SATYANARAYAN DASH VS	SURESH CHANDRA PRADHAN VS	// RAJNAGAR /24 /2026 ()
380	D-ABLAPL/8778/2026 ABLAPL/3691/2026	STATE OF ODISHA ARBAJ KHAN VS	PRASHANTA KUMAR NAYAK VS	// TUREIKELA /56 /2026 ()
381	D-ABLAPL/8562/2026 ABLAPL/3692/2026	STATE OF ODISHA SANATAN MALLIK @ MALLICK VS	ARIJEET MISHRA VS	// BINJHARPUR /100 /2019 ()
382	D-ABLAPL/8911/2026 ABLAPL/3693/2026	STATE OF ODISHA RAJA LAKRA VS	SWARAJ PATEL VS	// BARGAON /77 /2026 ()
383	D-ABLAPL/8833/2026 ABLAPL/3694/2026	STATE OF ODISHA KABITA MALIK VS	JAGADIP SAHOO VS	// TIHIDI /153 /2021 ()
384	D-ABLAPL/8922/2026 ABLAPL/3695/2026	STATE OF ODISHA RAMNARAYAN BAL VS	LOKESH GOURAV MOHARANA VS	// MANCHESWAR P.S. /49 /2026 ()
385	D-ABLAPL/8639/2026 ABLAPL/3696/2026	STATE OF ODISHA MANAS RANJAN SAHOO VS	SANTOSH KUMAR DWIVEDY VS	// BASUDEVPUR /823 /2025 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/7185/2026 ABLAPL/3697/2026	SUBHRANTA KUMAR PARIDA VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	CAPITAL P.S. /41 /2026 () //
387	D-ABLAPL/8916/2026 ABLAPL/3698/2026	PRATYUSH KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /54 /2026 () //
388	D-ABLAPL/8599/2026 ABLAPL/3699/2026	RANJAN @ CHANDAN PANDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SINGLA /73 /2026 () //
389	D-ABLAPL/7594/2026 ABLAPL/3700/2026	PRADIP KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	INFOVALLY UPD BHUBANESWAR /52 / () //
390	D-ABLAPL/8841/2026 ABLAPL/3701/2026	NAZBUN NISHA BIBI VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	KISSANNAGAR PS /74 /2026 () //
391	D-ABLAPL/8877/2026 ABLAPL/3702/2026	MOHIT SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
392	D-ABLAPL/8840/2026 ABLAPL/3703/2026	BABULU @ BABUL PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHANDANPUR /191 /2025 () //
393	D-ABLAPL/8893/2026 ABLAPL/3704/2026	DAKTAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /425 /2025 () //
394	D-ABLAPL/8843/2026 ABLAPL/3705/2026	BISHNUPADA GHADEI @ GHARAI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAIBANIA /33 /2026 () //
395	D-ABLAPL/3780/2026 ABLAPL/3706/2026	TAPU JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /13 /2026 () //
396	D-ABLAPL/8849/2026 ABLAPL/3707/2026	BINAYA @ PRAKASH JENA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /101 /2025 () //
397	D-ABLAPL/8640/2026	BULU BISOYI	PARTHA SARATHI DAS	POLASARA PS /304 /2024

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	ABLAPL/3708/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/8855/2026 ABLAPL/3709/2026	PAGULU NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	NCB BHUBANESWAR /3 /2026 () //
399	D-ABLAPL/8864/2026 ABLAPL/3710/2026	SISIRA CHAM @ SISHIR CHAMA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /173 /2023 () //
400	D-ABLAPL/8676/2026 ABLAPL/3711/2026	JYOTIRANJAN SA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DUNGURIPALI /54 /2026 () //
401	D-ABLAPL/8830/2026 ABLAPL/3712/2026	JAGAN GHADEI @ LULU PRADHAN VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	PIPLI /180 /2026 () //
402	D-ABLAPL/8939/2026 ABLAPL/3713/2026	CHAKA NAYAN PADHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /57 /2026 () //
403	D-ABLAPL/8897/2026 ABLAPL/3714/2026	SINGAL @ SURENDRA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /227 /2024 () //
404	D-ABLAPL/8940/2026 ABLAPL/3715/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	/ /0 () //
405	D-ABLAPL/8901/2026 ABLAPL/3716/2026	LAXMAN HARIJAN @ LAXMAN KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /131 /2025 () //
406	D-ABLAPL/8874/2026 ABLAPL/3717/2026	URMILA DARJI @ DIGAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	PUINTALA /128 /2017 () //
407	D-ABLAPL/8905/2026 ABLAPL/3718/2026	RAKESH KUMAR SETHY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /247 /2025 () //
408	D-ABLAPL/8886/2026 ABLAPL/3719/2026	DAMODARA TADA VS	BIJAY KUMAR BEHERA VS	KHURDA MODEL /160 /2026 ()

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409	D-ABLAPL/8919/2026 ABLAPL/3720/2026	STATE OF ODISHA JITENDRA MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	// PARJANG /425 /2025 () //
410	D-ABLAPL/8923/2026 ABLAPL/3721/2026	REKHA MANJARI PARIDA @ LITINA PARIDA VS STATE OF ODISHA	SUJATA JENA VS	GOBINDAPUR /68 /2026 () //
411	D-ABLAPL/8974/2026 ABLAPL/3722/2026	SRIKANTA KUMAR MISHRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SONEPUR /98 /2026 () //
412	D-ABLAPL/8575/2026 ABLAPL/3723/2026	SANDA @ GOURANGA SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /44 /2026 () //
413	D-ABLAPL/8895/2026 ABLAPL/3724/2026	SUMAN BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /85 /2026 () //
414	D-ABLAPL/8600/2026 ABLAPL/3725/2026	BUDHADEB PRADHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	RENGALI DAM SITE /63 /2026 () //
415	D-ABLAPL/8929/2026 ABLAPL/3726/2026	NIRANJAN NAYAK @ NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /24 /2026 () //
416	D-ABLAPL/8931/2026 ABLAPL/3727/2026	MANOJ NAYAK VS STATE OF ODISHA	SONALI ROUT VS	TOMANDO /48 /2026 () //
417	D-ABLAPL/8933/2026 ABLAPL/3728/2026	NARENDRA NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /25 /2026 () //
418	D-ABLAPL/8938/2026 ABLAPL/3729/2026	BIKI SAHU @ BIKI SAHOO VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	ANGUL SADAR PS /140 /2026 () //
419	D-ABLAPL/8941/2026 ABLAPL/3730/2026	PRAMOD KUMAR SAHU VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	JHARBANDH /40 /2026 () //